

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10678 of 2019

(Arising out of OIA-CCESA-SRT-APPEALS-PS-659-660-2018-19 dated 12/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Latesh S Kuyyamudi

.....Appellant

Sun Pharmaceeutical Industries S No. 259/15 Village Dadra Union T
Erritory Of Dadra And Nagar Haveli
Dadra, Dadra And Nagar Haveli

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

Ms. Nidhi Nawal, Advocate for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING : 16.12.2021

DATE OF DECISION: 16.12. 2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10677 of 2019.

**(RAJU)
MEMBER (TECHNICAL)**